

ITEM NO.21

COURT NO.11

SECTION XVII-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 7655/2025

PANNALAL BHANSALI

Appellant(s)

VERSUS

BHARTI TELECOM LIMITED & ORS.

Respondent(s)

(IA No. 311233/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 276743/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 9862/2025 (XVII-B)  
FOR ADMISSION

C.A. No. 9601/2025 (XVII-B)  
FOR ADMISSION

C.A. No. 9797/2025 (XVII-B)  
FOR ADMISSION

C.A. No. 7666/2025 (XVII-B)  
FOR ADMISSION

C.A. No. 9478/2025 (XVII-B)  
FOR ADMISSION

C.A. No. 9599/2025 (XVII-B)  
(IA No. 303381/2025 - INTERVENTION/IMPLEADMENT)

C.A. No. 9849/2025 (XVII-B)  
FOR ADMISSION

C.A. No. 13824/2025 (XVII-B)  
FOR ADMISSION

Date : 19-02-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s)

Mr. K. Parameshwar, Sr. Adv.  
Mr. Masoom K. Shah, Adv.  
Mr. Udit Gupta, Adv.  
Ms. Veda Singh, Adv.  
Mr. Prasad Hegde, Adv.  
Mr. N Sai Kaushal, Adv.

Mr. Adit Garg, Adv.  
Mr. Rohan Chawla, Adv.  
Ms. Aashvi P. Shah, Adv.  
M/s. Udit Kishan And Associates, AOR

For Respondent(s)

Mr. Shyam Divan, Sr. Adv.  
Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Arti Singh, AOR  
Mr. Kamal Shankar, Adv.  
Mr. Tanmay Sharma, Adv.  
Mr. Aakashdeep Singh Roda, Adv.  
Mr. Arjun Narang, Adv.  
Mr. Shivam Jain, Adv.  
Ms. Shefali Munde, Adv.  
Mr. Arjun Bhatia, Adv.  
Mr. Arpith Jacob Varaprasad, Adv.  
Mr. Ankur Singhal, Adv.  
Ms. Pooja Singh, Adv.  
Mr. B P Singh, Adv.

Mr. Kausik Chatterjee, Adv.  
Mr. Soumya Dutta, AOR  
Ms. Samriddhi, Adv.  
Mr. Siddhant Upmanyu, Adv.  
Mr. Abhijeet Pandey, Adv.

Mr. Percival Billimoria, Sr. Adv.  
Mr. Khowaja Siddiqui, Adv.  
Mr. Arvind Gupta, AOR  
Mr. Kshitij Arora, Adv.  
Ms. Rachita Sood, Adv.  
Ms. Priyamvada Paneru, Adv.  
Mr. Rahul Bhaskar, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Re-list tomorrow, that is, on 20.02.2026 with the understanding that the matters will be taken up after completion of hearing in all other matters.

(BABITA PANDEY)  
AR-cum-PS

(PREETI SAXENA)  
COURT MASTER (NSH)